

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

STARRED QUESTION NO:328

ANSWERED ON:19.04.2010

EPF DEFAULTERS

Rawat Shri Ashok Kumar;Sampath Shri Anirudhan

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the number of units, establishments and employers who defaulted in depositing the provident fund collected from the workers and employees during each of the last three years alongwith the total amount involved therein, separately, State-wise;
- (b) whether the Government has taken any action to recover the amount which was not remitted to the concerned authorities but remained with the defaulters;
- (c) if so, the details thereof alongwith the amount recovered from them during the said period, separately, State-wise and year-wise;
- (d) whether the Government proposes to take stringent action against such defaulters; and
- (e) if so, the details thereof and if not, the reason therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

- (a) to (e): A statement is laid on the Table of the House.